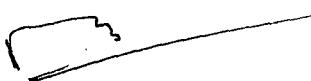


In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TAMP No.

P. P. Sharma Versus Union of India & others

Date of Order	Orders
8.5.2002	<u>DA 132/2000</u> Mr. P. N. Jati, Counsel for the applicant. Mr. N. C. Broyal, Counsel for the respondents. Learned Counsel for the applicant seeks to withdraw this OA. In view of the submission of the learned Counsel for the applicant, we dispose of this OA as withdrawn.  (H. O. GUPTA) ADMINISTRATIVE MEMBER  (S. K. AGARWAL) Judicial Member

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Dated 9.5.02